

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 272 of 2012 in DFR- 1079 of 2012

Dated : 31st August, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Southern Electricity Supply Co. of Orissa Ltd. Appellant (s)

Versus

Odisha Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda
Mr. B.K. Nayak for R-1

ORDER

I.A. No. 272 of 2012

(Condone delay Appl.)

This is an Application to condone the delay of 95 days in filing the Appeal. Issue notice to the Respondents.

This time, the Appellant himself has sworn to the affidavit filed along with the Application to condone the delay.

Mr. B.K. Nayak takes notice on behalf of the Commission and seeks some time to get the instructions for making submissions with regard to condonation of delay.

Post the matter on **20.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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